CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 27/RP/2026

Subject	:	Petition for review of the order dated 31.3.2026 in Petition No. 485/GT/2024.
Petitioner	:	THDC India Limited
Respondents	:	PSPCL and Ors.
Date of Hearing	:	**27.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Ms. Anushree Bardhan, Advocate, THDC Shri Shivam Sinha, Advocate, TPDDL Shri Stephania Pinto, Advocate, TPDDL Shri Mudassir, Advocate, TPDDL Shri Tanmay Joshi, Advocate, BRPL & BYPL

Record of Proceedings

The matter was called out for a hearing in virtual mode.

2. During the hearing, learned counsel for the Petitioner submitted that the pleadings in the matter were complete and requested that the matter be listed on a short date for legal submissions. Learned counsel for BRPL and BYPL also requested a short date to advance their arguments.

3. Accordingly, the Commission adjourned the hearing. The Petition shall be listed for hearing on **3.12.2026.**

By order of the Commission

Sd/-
(Vipan Sharma)
Deputy Chief (Legal)